

(1873) 07 CAL CK 0001

Calcutta High Court

Case No: None

In Re: Audhur Ghundra
Shaw and Others

Vs

APPELLANT

RESPONDENT

Date of Decision: July 10, 1873

Judgement

Macpherson, J.

Discharged the rule with costs, observing that the matter wholly related to the revenue, and the Court therefore had no jurisdiction.